

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. IA 5840(MB)2023
IN
C.P. (IB)/1255(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: Agrasen Trade Merchants Private
 Limited
 Vs
 Moli Merchant Traders Private Limited

Section 7, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Smit Shah, Proxy Counsel for the Applicant present through virtual mode.
2. Proxy Counsel appeared and submits that the arguing Counsel is not well and she seeks some time for arguments.
3. At the request of Proxy Counsel, the matter is adjourned to **14.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)